

15.37½ hrs.

(iv) CONSTITUTION (AMENDMENT) BILL, *2003

(Amendment of the Eighth Schedule)

Title: Introduction of the Consitution (Amendment) Bill, 2003 (Amendment of the Eighth Schedule).

श्री सुबोध राय (भागलपुर) : महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुरः स्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री सुबोध राय : महोदय, मैं विधेयक को पुरः स्थापित करता हूँ।
